

National Company Law Tribunal


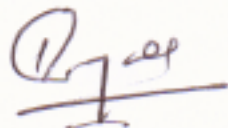
Allahabad Bench

C P NO. 1/2015, CA No. 2/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Shanti Cold & Refrigerators Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Vinod Kumar	Advocate	Relitator	
2.	Dhananjay Awasthi	Adv.	ROC/O.L	

C.P. No. 1/2015 with CA No. 2/2016

Shri Binod Kumar, Proxy for Shri Dhananjay Awasthi . Shri Krishna Dev Vyas, ROC cum O.L. for Uttarakhand. The report of the O.L. is unable in prescribed format.

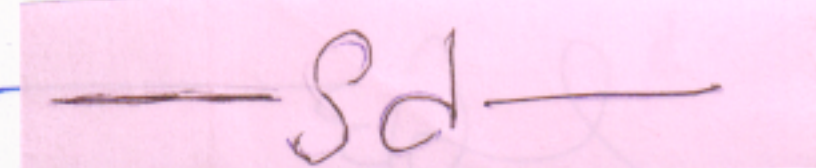
A copy thereafter has been provided to the petitioner counsel. The case is fixed for the argument.

Meanwhile, the ROC also granted liberty to file rejoinder to the supplementary affidavit.

The matter be listed on 4th December, 2017.

Date: 10/11/2017

Typed by
Jyoti



H.P. Chaturvedi, Member(Judicial)